

Rejection of application for certificate of registration

December 8, 1999

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on December 6, 1999, the application for Certificate of Registration submitted by the financial company M/s. Tarangini Finance & Investment (India) Limited, Hanuman Galli, Zenda Chowk, Sitabuldi, Nagpur-440 012.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

Rupambara Padhi
Manager

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